GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.2158 TO BE ANSWERED ON 11TH DECEMBER, 2015

GUIDELINES FOR STREET FOOD

2158. DR. HEENA VIJAYKUMAR GAVIT: SHRI DHANANJAY MAHADIK: SHRI T. RADHAKRISHNAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether Government has formulated any standards for street food and products used in daily life;

(b) if so, the details thereof and if not, the reasons therefor along with the time by which the said standard is likely to be formulated;

(c) whether the Government proposes to revise the standards regarding street food and products used in daily life; and

(d) if so, the details thereof?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) & (b): Standards for food products have been prescribed in the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 and the Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011 under the Food Safety and Standards Act, 2006. These standards are applicable to street food also. Further, Hygienic and Sanitary practice are prescribed in Part V of Schedule 4 under the Food Safety and Standards (Licensing and Registrations of Food Businesses) Regulations, 2011 for Food Businesse Operators engaged in catering/food service establishments.

(c) & (d): Development and revision of food standards is a continuous process. Standards are reviewed having regard to the latest developments in food science, food consumption pattern, new food products and additives, new specifications, changes in the processing technology leading to changed specifications, advancements in food analytical methods, identification of new risks or other regulatory options.

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